## GOVERNMENT OF INDIA MINISTRY OF HUMAN RESOURCE DEVELOPMENT DEPARTMENT OF SCHOOL EDUCATION AND LITERACY

## LOK SABHA UNSTARRED QUESTION NO. 2268 TO BE ANSWERED ON 1<sup>ST</sup> JANUARY, 2018

#### Safety of Students

## †2268. SHRIMATI RANJEET RANJAN: SHRIMATI MEENAKASHI LEKHI: SHRI RAJESH RANJAN: SHRIMATI SANTOSH AHLAWAT: SHRIMATI RANJANBEN BHATT:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether recently there is an increase in cases of breach of security of students in schools, particularly in private schools and if so, the details thereof;
- (b) the number of complaints received by the Government regarding not meeting the norms related to the safety of children in schools and the action taken/ proposed to be taken by the Government thereon;
- (c) whether the Government proposes to keep direct safety check on all the schools including mandatory installation of CCTV cameras and if so, the action taken/ proposed to be taken by the Government in this regard and if not, the reasons therefor;
- (d) whether there is any procedure for verification of the non-teaching staff and if so, the details thereof along with the other measures taken / proposed to be taken by the Government to protect school children from physical or mental harassment in schools ; and
- (e) the number of private schools in the country, State/UT-wise?

# ANSWER MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI UPENDRA KUSHWAHA)

(a) & (b) State Governments and Union Territory Administrations have the direct responsibility to ensure safety of students in schools under their territorial control.

The Central Board of Secondary Education (CBSE), on receipt of complaints of breach of security of students in schools takes action against the schools as per Affiliation Bye-Laws of the Board. The details of complaints in the matter of breach of security of students received by CBSE during last three years are as under:

State	No. of complaints received in the year			
State	2015	2016	2017	
Haryana	Nil	01	02	
Delhi	Nil	01	Nil	
Maharashtra	Nil	01	Nil	
Rajasthan	03	Nil	01	
Uttarakhand	Nil	Nil	01	
Bihar	Nil	Nil	01	
West Bengal	01	Nil	Nil	

The action taken status is enclosed at Annexure-I.

As far as Kendriya Vidyalaya Sangathan is concerned, no complaints have been received regarding not meeting the norms related to the safety of children in schools.

(c) & (d) The Ministry of Human Resource Development has issued guidelines in October, 2014 to State Governments for safety and security of school children, including preventive mechanisms and procedures required to be put in place in the schools along with relief and redressal strategies in case of any incident. Further, Sub-sections 1 and 2 of Section 17 of the Right of Children to Free and Compulsory Education (RTE) Act, 2009 state that, "No child shall be subjected to physical punishment or mental harassment. Whoever contravenes the provisions of sub-section (1) shall be liable to disciplinary action under the service rules applicable to such person."

The Schedule to the RTE Act, 2009 provides for norms and standards for a school, which inter alia stipulate all-weather school building. Under Sarva Shiksha Abhiyan programme, School Management Committees (SMCs) are trained on all aspects of safety and security of children in schools. Also, the guidelines on Food Safety and Hygiene for School Level Kitchen under the Mid Day Meal scheme stress on the safety aspects of procurement, storage and preparation of food items.

This Ministry has communicated the National School Safety Guidelines prepared by National Disaster Management Authority (NDMA) to all the States/UTs on 1.9.2017, for taking necessary safety measures in their schools.

National Commission for Protection of Child Rights (NCPCR) has also suggested authorities at different levels such as SMC, School Principal, School Management, Education Department and Boards, to conduct safety audits in schools. NCPCR has developed a Manual on safety and security of children in school setting.

The CBSE has issued a circular on 12.09.2017 directing the schools affiliated to the Board to take measures such as psychometric evaluation of teaching and nonteaching staff, safety audit of premises, CCTV monitoring, character antecedents verification, visitor management, training of staff and Internal Complaints committee on sexual harassment and committees under POCSO (Protection of Children from Sexual Offence) Act, 2012 etc. to ensure safety of children. For corporal punishment, the Board has incorporated a provision in the Affiliation Bye-Laws of the Board for preventing cruelty towards children.

Under Rule 44.1 (d) of Affiliation Bye-Laws of the Board, the school Managing Committee has been empowered to place an employee under suspension if "he/she is charged with cruelty with any student or any employee of the school". Rule 8.5 of Affiliation Bye-Laws provides that the school should scrupulously observe prescription from the Municipal Authority/ District Collector/ Transport Department regarding drinking water, fire safety and transport precautions in the school. The Board has also issued comprehensive guidelines for safe and effective use of internet and digital technologies including CCTV cameras in schools and school buses.

(e) The details of private schools in the country, State/UT-wise are at Annexure-II.

# ANNEXURE REFERRED TO IN REPLY TO PART (a) & (b) OF LOK SABHA UNSTARRED QUESTION NO. 2268 TO BE ANSWERED ON 1<sup>ST</sup> JANUARY, 2018 ASKED BY SHRIMATI RANJEET RANJAN, SHRIMATI MEENAKASHI LEKHI, SHRI RAJESH RANJAN, SHRIMATI SANTOSH AHLAWAT, SHRIMATI RANJANBEN BHATT REGARDING "SAFETY OF STUDENTS"

Statement of action taken status in the matter of breach of security of students received by CBSE during the last three years

S.No.	School name and address	Nature of Complaint	Year of Complaint	Action Taken by CBSE
01	Aggarsain Public School, Sector-3, Urban Estate, Kurukshetra, Haryana	A student of Nursery met with an accident and died	2016	The Board has issued Show Cause Notice to the school and later on the school replied in response to this office Show Cause Notice that the matter is sub-judice before the Hon'ble High Court of Punjab & Haryana and the Board cannot intervene in the matter till the final verdict of Hon'ble High Court.
02	Ryan International School, Opp. BSF Camp., Sohna Road, Bhandsi, Distt. Gurgaon, Haryana	Incident of murder of a student of class II in school campus	2017	After taking cognizance of the case, the Board conducted inspection of the school and issued Show Cause Notice and reply of the school is being processed.
03	Om Public School, Khandrai, Tehsil Gohana, Sonepat, Haryana	Gang rape in school	2017	After taking cognizance of the case, the Board constituted an Enquiry Committee and the committee reported that no such evidences were found to prove the allegation of gang rape. However, the case is still under investigation by the Police Authorities.
04	Ryan International School, C-8, Vasant Kunj, Distt. South Delhi, New Delhi	Death incident of a child on 30.01.2016 in school premises	2016	The Hon'ble High Court of Delhi vide order dated 15.09.2016 had given direction to Directorate of Education (Delhi) and Executive Engineers of the Municipal Corporations for periodical inspection of the school and ensure safety in the school premises.
05	Mahatma Gandhi Mission Primary and Secondary School (English Medium), Sector-8, Nerul West, Navi Mumbai, Maharashtra	Rape case of students by teacher	2016	The Board has disaffiliated the school after enquiry of the case.
06	Prince Academy of Hr. Education, Palwas Road, Sikar, Rajasthan	Suicide/Death of Student	2015	Show Cause Notice has been issued to the school vide letter dated 01.12.2017

07	Birla Shishu Vidya Vihar, Jhunjhunu, Rajasthan	Sexual Harassment	2015	Direction to school has been sent as per Vishaka Case Guidelines
08	Sanskar Bharti Public School, Alwar, Rajasthan	Unnatural physical harassment by Hostel Warden and teacher	2015	The inspection committee has been constituted to ascertain the veracity of facts.
09	Janki Devi Public School, Pratap Nagar, Sector-19, Sanganer, Jaipur, Rajasthan	Sexually assault by an employee with four and half year old school girl	2017	An advisory has been issued to school.
10	Aurum The Global School, Haldwani, Nanital, Uttarakhand	Mentally & Sexually harassment	2017	The Board has asked explanation of school and reply is awaited.
11	Holy Cross International School, Lekha Nagar, Ashopur, Danapur, Near DAV School Cantt. Road, Patna, Bihar	A girl student of class-II was sexually assaulted by school's sweeper	2017	The Board has sent letter dated 08.12.2017 to the school authority and Addl. Secretary, Education Department, Bihar, Patna for providing the facts/comments on the matter.
12	Kendriya Vidlaya No. 1, Ishapore, West Bengal	Sexually abused and mentally threatened by one non permanent staff of school	2015	The complaint has been forwarded to Kendriya Vidyalaya Sangathan, New Delhi to take necessary action at their end.

ANNEXURE REFERRED TO IN REPLY TO PART (e) OF LOK SABHA UNSTARRED QUESTION NO. 2268 TO BE ANSWERED ON 1<sup>ST</sup> JANUARY, 2018 ASKED BY SHRIMATI RANJEET RANJAN, SHRIMATI MEENAKASHI LEKHI, SHRI RAJESH RANJAN, SHRIMATI SANTOSH AHLAWAT, SHRIMATI RANJANBEN BHATT REGARDING "SAFETY OF STUDENTS"

S. No.		Number of Pr	Number of Private Schools		
	State/UTs	Elementary /Secondary Schools*	Standalone Secondary Schools**		
1.	ANDAMAN & NICOBAR ISLANDS	69	-		
2.	ANDHRA PRADESH	13994	22		
3.	ARUNACHAL PRADESH	490	4		
4.	ASSAM	4173	851		
5.	BIHAR	3735	715		
6.	CHANDIGARH	73	-		
7.	CHHATTISGARH	6147	238		
8.	DADRA & NAGAR HAVELI	33	-		
9.	DAMAN & DIU	22	-		
10.	DELHI	2682	-		
11.	GOA	145	-		
12.	GUJARAT	9984	1777		
13.	HARYANA	7132	4		
14.	HIMACHAL PRADESH	2706	6		
15.	JAMMU & KASHMIR	5363	9		
16.	JHARKHAND	1146	129		
17.	KARNATAKA	13834	3037		
18.	KERALA	3170	44		
19.	LAKSHADWEEP	-	-		
20.	MADHYA PRADESH	26677	565		
21.	MAHARASHTRA	15718	3317		
22.	MANIPUR	855	15		
23.	MEGHALAYA	1759	511		
24.	MIZORAM	700	194		
25.	NAGALAND	717	1		
26.	ODISHA	3715	30		
27.	PUDUCHERRY	278	-		
28.	PUNJAB	6874	54		
29.	RAJASTHAN	34846	200		
30.	SIKKIM	439	-		
31.	TAMIL NADU	10840	8		
32.	TELANGANA	11262	-		
33.	TRIPURA	298	-		
34.	UTTAR PRADESH	74244	8408		
35.	UTTARAKHAND	5204	76		
36.	WEST BENGAL	10190	1		
		Total 279514	20216		

\* Source : UDISE 2016-17 (Provisional) \*\*Source: UDISE 2015-16